

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.3198/2001
MA No.2631/2001

New Delhi, this the 27th day of the November 2001

(1)

HON'BLE MR. V.K. MAJOTRA, MEMBER (A)

1. Smt. Chanri Devi
W/o Late Shri Rajdev
Qr. No.2
TTC, Sirsa Road,
Hisar - Haryana - 125001.
2. Shri Avdesh Kumar
S/o Late Shri Rajdev
Qr. No.2
TTC, Sirsa Road,
Hisar - Haryana - 125001..

... Applicants

(By Advocate: Shri K. Ramesh)

V E R S U S

1. Union of India,
Dept. of Agriculture & Cooperation
(Machinery - Administrative)
Krishi Bhavan,
Dr. Rajendra Prasad Road,
New Delhi-110001.
2. The Director
Northern Region Farm Machinery
Training & Testing Institute
Hissar - Haryana - 125001.

... Respondents

ORDER (ORAL)

By V.K. Majotra, Member (A):

Shri S. Ramesh, learned counsel for the
applicants, heard.

2. MA 2631/2001 for joining together is allowed.
3. Late Shri Rajdev, husband of applicant No.1 was appointed as Chowkidar-cum-Farm mate with the respondents in January 1966. He is stated to have died in harness on 22nd January 2001, leaving behind his widow and three sons. It is stated that Shri Avdesh

Wb

(2)

Kumar, applicant No.2, is the only educated among the sons of the deceased employee. Applicant No.1 made an application on 23rd February 2001 (Annexure B) seeking his appointment on compassionate grounds. On 17th June 2001 (Annexure C), the applicants reminded the respondents who were also served with a legal notice on 23rd August 2001 (Annexure G). However, the respondents have yet not disposed of applicant's application for employment.

4. Keeping in view the claim made in this application, in my considered view, the ends of justice would be duly met, if the respondents are called upon to consider the application of the applicants for employment on compassionate grounds by passing a reasoned and speaking order within a period of two 16 months from the communication of these orders. I order so accordingly.

5. The OA is disposed of in the abovestated terms at the admission stage itself.

6. Registry is directed to send a copy of this OA along with this order to the respondents.

V.K. Majotra
(V.K. MAJOTRA) 27.11.2001
MEMBER (A)

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